

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 612  
CP-113/241-242/PB/2019

**IN THE MATTER OF:**  
**Sandeep Kumar**

...APPLICANT

**Vs**

**Proplarity Infrastructure Pvt ltd.**

...RESPONDENT

**Section**  
**U/s 241-242**

**Order delivered on 09.05.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Adv. Saurabh Kalia, Adv. Aastha  
Agarwal.

**ORDER**

Due to paucity of time, matter is adjourned to **18.07.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**